जवाहर टनल के निर्माण के लिये ठेका

***७१५. श्री प्यारे लाल कुरील 'तालिब' :** क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जम्मू और काश्मीर राज्य में जवाहर टनल के निर्माण का कार्य जिस जर्मन फर्म को सौंपा गया था वह सरकार से उससे बहुत अधिक रुपया प्राप्त कर चुकी है जो इस ठेके के प्रारम्भ में तय हुआ था ; और

(ख) यदि हां, तो अब इस फर्म ने कितने रुपये का दावा भारत सरकार से किया है ?

t [CONTRACT FOR CONSTRUCTION OF JAWAHAR TUNNEL

•715. SHRI P. L. KUREEL *URF* TALIB: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the German firm wheh had been entrusted with the construction of the Jawahar tunnel in the State of Jammu and Kashmir has received much more money from Government than what had been settled upon at the time of contract; and

(b) if so, what is the amount this firm has claimed from the Government of India now?]

परिवहन तथा संचार मंत्रालय के राज्य मंत्री (श्री राज बहादुर) : (क) यह ठेका २.१४ करोड़ रुपयों में तय हुआ था । इसके अन्तर्गत बीच में ही फर्म को २.३५ करोड़ रुपये दिये गये । ठेके की रकम से जो अदायगी ज्यादा की गयी है वह फर्म द्वारा वास्तविक रूप से जो ठेके से ज्यादा काम किया गया है उसको प्रकट करती है ।

(ख) सरकार को फर्म की ओर से खर्च का पूरा क्लेम अभी नहीं मिला है और इसके लिए भी अभी बिल भी अन्तिम रूप से नहीं बनाया गया है । अनुमान है कि आखिरी कुल अदायगी २.६५ करोड़ रुपयों तक की होगी ।

t[THE MINISTER OF STATE m THW MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR) : (a) Against a negotiated agreement for Rs. 2.14 crores, an intermediate payment of about Rs. 2.35 crores has been made to the firm; the extra payment reflects the quantum of additional work actually carried out over and above the work covered by the agreement amount.

(b) The complete claim from the firm has not yet been received and the final bill is not yet prepared. The final payment is expected to be of the order of about Rs. 2.65 crores.]

SINDHU RESETTLEMENT CORPORATION

•716. SHRI DAHYABHAI V. PATEL: Will the M'nister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the affairs of the Sindhu Resettlement Corporation were investigated by Government some time ago and a fraud was detected;

(b) if so, what is the nature of the fraud and the amount involved; and what are the chances of its recovery;

(c) how much money Government have given to this organisation;

(d) who are the Directors of this Corporation; and

(e) who is Incharge of this organisation at present?

THE MINISTER OF STATE IN TOT MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR) : (a) No, Sir.

(b) Does not arise.

t [ ] English translation.